



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.10.2023

NOTICE

Please take notice that the following matters listed on 13.10.2023 in the Court of Chairperson at 02:00 PM will not be taken up. The next date is 18.10.2023.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 574 of 2023 & I.A. No. 2920 of 2023 (With Defects)	Seeta Shah Vs. ICICI Bank Ltd. & Anr.	Bhavya Sethi	Shivani Rawat Pooja Mahajan Savar Mahajan-R2 Rahul Gupta-R1
2.	Contempt Case (AT) No. 32 & 33 of 2022 in Comp. App. (AT) (Ins) No. 1321 of 2022 (PH)	Aquacity Consumer and Social Welfare Society Vs. Anil Goel (Resolution Professional of AG8 ventures Ltd.) With	Piyush Singh	Aditya Gauri Amar Vivek Damini Srestha
3.	Contempt Case (AT) No. 05 & 06 of 2023 in Comp. App. (AT) (Ins) No. 1172 & 1173 of 2022 (PH)	Real Estate Regulatory Authority, Madhya Pradesh Vs. Anil Goel With	Anuj Tiwari	Aditya Gauri Amar Vivek Damini Srestha
4.	Comp. App. (AT) (Ins) No. 1321 of 2022 & I.A. No. 4087 of 2022 (PH)	Aquacity Consumer and Societies Welfare Society Vs. AG8 Ventures Ltd. (Through its IRP Mr. Anil Goel) & Anr. With	Piyush Singh	Rajeev K. Pandey P Srinivasan-R2 Adhitya Srinivasan Rishabh Kanojiya

5.	Comp. App. (AT) (Ins) No. 1172 & 1173 of 2022 & I.A. No. 4156 of 2022 & I.A. No. 83 of 2023 (PH)	Real Estate Regulatory Authority Vs. D.B Corp Ltd. & Anr.	Anuj Tiwari	Rajeev K. Pandey P. Srinivasan-R1
6.	Comp. App. (AT) (Ins) No. 654 of 2022 (PH)	Capri Global Capital Ltd. Vs. Value Infracon Buyers Association Anr. With	Kunal Godhwani	Neeraj Kr. Gupta-R. Sanjay Kr. Singh- R2
7.	Comp. App. (AT) (Ins) No. 832 of 2022 (PH)	Ranju Kumari & Anr. Vs. Value Infracon India Pvt. Ltd. & Ors.	Divyanshu Rai	Kunal Godhwani- R4
8.	Comp. App. (AT) (Ins) No. 1072 of 2023 (With Defects) (PH)	Authum Investment and Infrastructure Ltd. Vs. Rajneesh Sharma Administrator of SREI Equipment Finance Ltd. and SREI Infrastructure Finance Ltd. & Ors.	Mahesh Agarwal	Sonali Jain Anoop Rawat
9.	Comp. App. (AT) (Ins) No. 436 of 2022	Vinita Agarwala & Ors. Vs. Power Pack Steel Industries Pvt. Ltd.	Shruti Agarwal	Saswat Acharya Subham Agarwal

By order of Hon'ble Chairperson

-Sd/-

Registrar